

# High Court of Jammu and Kashmir at Srinagar

## ORDER

No:- 841


Dated :- 01/10/2018

Sanction is hereby accorded to the grant of Annual Increment in favour of the following Judicial Officers with effect from the dates shown against their respective names. Besides, with the increase in the basic pay, the existing interim relief @ 30% granted vide Govt. order No. 233-F of 2018 dated 25.04.2018, will under-go an upward change, which is also stated in Col 7 against each:-

Sr. No.	Name of the Officer S/Shri	Grade	Date of Increment	Rate of Increme nt	Raising of basic Pay		Raising of Interim Relief	
					From - To	From - To		
---1---	---2---	---3---	---4---	---5---	---6---	---7---	---	
1)	Subash Chander Gupta, PO MACT, Srinagar	57700-1230- 58930-1380- 67210-1540- 70290	01.09.2018	1540/-	67210-68750	20163-20625		
2)	Madan Lal, Additional District & Sessions Judge, Doda	51550-1230- 58930-1380- 63070	01.09.2018	1380/-	61690-63070	18507-18921		
3)	Y.P.Kotwal, Spl. Judge Anti-Corruption (CBI Cases), Srinagar	51550-1230- 58930-1380- 63070	01.09.2018	1380/-	61690-63070	18507-18921		
4)	Ms Jeema Bashir, 1 <sup>st</sup> Additional Distt. & Sessions Judge, Baramulla	51550-1230- 58930-1380- 63070	01.09.2018	1380/-	61690-63070	18507-18921		
5)	Om Parkash Bhagat, Sub Judge, Chadoera	43690-1080- 49090-1230- 56470 (1 <sup>st</sup> ACP Sub Judge)	01.09.2018	1080/-	48010-49090	14,403-14,727		
6)	Manjeet Singh Manhas, City Judge, Srinagar	43690-1080- 49090-1230- 56470 (1 <sup>st</sup> ACP Sub Judge)	01.09.2018	1080/-	48010-49090	14,403-14,727		

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7)	Naushad Ahmad Khan, Sub Judge / Special Mobile Magistrate, Rajouri	43690-1080- 49090-1230- 56470 (1 <sup>st</sup> ACP Sub Judge)	01.09.2018	1080/-	48010-49090	14,403-14,727
8)	Som Lal, Sub Judge / Special Mobile Magistrate, Jammu	43690-1080- 49090-1230- 56470 (1 <sup>st</sup> ACP Sub Judge)	01.09.2018	1080/-	48010-49090	14,403-14,727
9)	Mohd. Ashraf Bhat, Chief Judicial Magistrate, Handwara	43690-1080- 49090-1230- 56470 (1 <sup>st</sup> ACP Sub Judge)	01.09.2018	1080/-	48010-49090	14,403-14,727
10)	Pardeep Kumar, Sub Judge LRP High Court Wing, Jammu	43690-1080- 49090-1230- 56470 (1 <sup>st</sup> ACP Sub Judge)	01.09.2018	1080/-	48010-49090	14,403-14,727
11)	Amarjit Singh Langeh, CJM, Kathua	43690-1080- 49090-1230- 56470 (1 <sup>st</sup> ACP Sub Judge)	01.09.2018	1080/-	48010-49090	14,403-14,727
12)	Ms. Sandeep Kour, Sub Juge/Special Mobile Magistrate, Udhampur	43690-1080- 49090-1230- 56470 (1 <sup>st</sup> ACP Sub Judge)	01.09.2018	1080/-	48010-49090	14,403-14,727
13)	Amit Kumar Gupta, Deputy Registrar J&K Accountability Commission	43690-1080- 49090-1230- 56470 (1 <sup>st</sup> ACP Sub Judge)	01.09.2018	1080/-	48010-49090	14,403-14,727
14)	Yahaya Firdous Ahanger, Railway Magistrate, Jammu	43690-1080- 49090-1230- 56470 (1 <sup>st</sup> ACP Sub Judge)	01.09.2018	1080/-	48010-49090	14,403-14,727
15)	Ms. Tabassum Qadir Parray, Munsiff, Budgam	33090-920- 40450-1080- 45850-(1 <sup>st</sup> ACP Munsiff)	01.09.2018	920/-	34010-34930	10203-10479
16)	Meyank Gupta, 3 <sup>rd</sup> Additional Munsiff, Jammu	33090-920- 40450-1080- 45850-(1 <sup>st</sup> ACP Munsiff)	01.09.2018	920/-	34010-34930	10203-10479



17)	Sajad-ur-Rehman, Munsiff, Tangmarg	33090-920- 40450-1080- 45850-(1 <sup>st</sup> ACP Munsiff)	01.09.2018	920/-	34010-34930	10203-10479
18)	Altaf Hussain Khan, Munsiff, Anantnag	33090-920- 40450-1080- 45850-(1 <sup>st</sup> ACP Munsiff)	01.09.2018	920/-	34010-34930	10203-10479

**By order**



**(Permod Kumar)  
Deputy Registrar (G.S.)**

**No:- 38866-87/2.S**

**Dated:- 01/10/2018**

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2. Chief Accounts Officer, High Court of J&K, Srinagar.  
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the High Court Website.



**Deputy Registrar (G.S.)**